## <u>COURT-I</u>

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 217 OF 2016

# Dated: 26<sup>th</sup> February, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Maharashtra Seamless Ltd. Vs. Maharashtra Electricity Regulatory (	 Commission & Ors	Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Mrs Swapna Seshari for Ms. Dipali Sheth	
Counsel for the Respondent(s) :	M. Y. Deshmukh for R-2	

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>20.03.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk